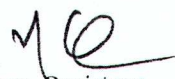


WEEKLY STATEMENT FOR DESPATCH OF ORDER				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 22.01.2018 To 25.01.2018				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DESPATCHED
FINAL ORDER				
1.	E/50366/2016	FO/58650/2017	05/01/2018	23/01/2018
2.	E/50339/2015	FO/58652/2017	05/01/2018	23/01/2018
3.	E/ROA/50818/2017 IN E/58717/2013	FO/58662/2017 & MO/50827/2017	05/01/2018	23/01/2018
4-5.	E/51665-51666/2017	FO/58669-58670/2017	08/01/2018	23/01/2018
6.	E/2311/2012	FO/58671/2017	08/01/2018	23/01/2018
7.	E/51564/2017	FO/58675/2017	08/01/2018	23/01/2018
8.	E/1296/2005	FO/50012/2018	05/01/2018	23/01/2018
9.	E/51549/2017	FO/50015/2018	05/01/2018	23/01/2018
10.	E/51522/2017	FO/50016/2018	08/01/2018	23/01/2018
11.	E/2132/2005	FO/50020/2018	08/01/2018	23/01/2018
12.	E/3716/2006	FO/50023/2018	05/01/2018	23/01/2018
13-19.	E/50111-50117/2017	FO/50032-50038/2018	08/01/2018	23/01/2018
20.	E/1701/2011	FO/50042/2018	08/01/2018	23/01/2018
21-22.	E/52326/2016 & E/50383/2017	FO/50043-50044/2018	08/01/2018	23/01/2018
23-24.	E/51851-51852/2017	FO/50046-50047/2018	08/01/2018	23/01/2018
MISC ORDER				
1-4.	E/ROA/50826 & 50828/2017 & E/COD/50827 & 50829/2017 IN E/1688 & 1689/2009	MO/50830-50833/2017	09/01/2018	23/01/2018
5.	E/ROM/50933/2017 IN E/56276/2013	MO/50834/2017	09/01/2018	23/01/2018
6.	E/ROM/50872/2017 IN E/2768/2011	MO/50835/2017	09/01/2018	23/01/2018
7.	E/ROA/50701/2017 IN E/59210/2013	MO/50009/2018	10/01/2018	23/01/2018
I.O.ORDER				
1-2.	E/2185-2186/2008	I.O./1-2/2018	10/01/2018	23/01/2018
				 Asstt. Registrar Excise Branch-DB

Kind Attention: Now all judicial orders are being suomtu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.